



TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg,
(Old Minto Road) Next to Zakir Hussain College,
New Delhi-110002.



सत्यमेव जयते

No. 1-22/2012-A&P

Dated: 11th December, 2012

To

All Ministries/Department of Government of India
Public Sector Undertakings, Statutory & Autonomous Bodies

Sub:- Filling up of the post of Advisor (Legal) on deputation on foreign service terms in TRAI [HQ], New Delhi.

Sir,

Reference is invited to Telecom Regulatory Authority of India (TRAI), New Delhi circular of even no. dated 07th November, 2012 calling applications for filling up of the post of Advisor (Legal) on deputation on foreign service terms initially for a period of two years in its headquarter at New Delhi.

2. The details of qualification and experience etc., are as under:-

Sr. No.	Name of Post	Pay Band & Grade Pay	Eligibility criteria (+)	Qualification (*)	Experience
1.	Advisor (Legal)	Rs.37400-67000 + Grade Pay Rs. 10,000/- plus allowances such as DA, HRA, etc as per Govt. Rules	Officers of the Central Govt., Public Sector Undertakings and Statutory and Autonomous Bodies (i) holding equivalent post or (ii) Officers in Selection Grade with four years of regular service in that grade or (iii) Group 'A' officers having seventeen years of regular service in Group 'A' of which at least four years of regular service shall be in the Selection Grade.	Essential: Bachelor's Degree in Law. Degree from a recognized university or equivalent in humanities, liberal arts, economics, commerce, science, management or engineering. Desirable: -Post Graduate Degree in Law, economics, commerce, telecommunications, engineering or management.	Should have work experience in analyzing and dealing with cases and litigation in the High Court and Supreme Court or in similar Appellate Tribunals. Should have work experience in examining policy issues from a legal perspective, and the drafting of statutory regulations, directions and rules. Should be thoroughly familiar with court procedures and tendering of legal advice. Also desirable is work experience in performing quasi-judicial functions or administering tax laws or regulatory functions under a Central Government statute.

(*) The qualification would be from a recognized University/educational institute.

(+) Age not to exceed 56 years on the date of closure of application.

Contd.. 2..

3. Officers holding the post having HAG scale i.e. Rs.67000-annual increment @ 3% - 79000/- on regular basis or (ii) Officers in Senior Administrative Grade with three years of regular service in that grade or (iii) Group A officers having twenty one years of regular service in Group 'A' of which at least three years of regular service in the Senior Administrative Grade may also apply and in case of selection he/she may be considered for appointment as Principal Advisor in the HAG scale i.e. Rs.67000-annual increment @ 3% - 79000/-.

4. The above mentioned post have been exempted from the rule of immediate absorption up to 23.1.2016 by Department of Pension & Pensioners Welfare for appointment on deputation.

5. All the Ministries/Departments, Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (can also be downloaded from TRAI website www.trai.gov.in) along with attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately, in the event of their selection. The application should be sent in an envelope super-scribing the post applied for so as to reach the Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002. The last date for receipt of application is now extended up to 07th January, 2013.

Yours faithfully,



(M. D. Pathak)

Technical Officer (A&P)

Tel: 011-23232674

Fax: 23233017

Internal circulation for information:

1. O/o. the Chairperson, TRAI
2. Sr. PPS to Member , TRAI
3. Sr. PPS to Secretary, TRAI
4. All Principal Advisors and Advisors
5. SRO (IT). He is requested to post the circular on the TRAI website.